

**ASSETS & LIABILITIES**

(At a glance)

**NAME OF THE JUDGE** : **PADOOR NATUVILEDOM RAVINDRAN**  
**DATE OF APPOINTMENT** : **13.12.2007**

**DECLARED ASSETS**  
**ASSETS OF THE JUDGE**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any.</b>
Nil	Nil	Rs,20,35,115/- (Rupees Twenty Lakhs Thirty Five Thousand One Hundred and Fifteen only)	Gold Chain 04 Sovereigns	1 Car	200 shares (Two Hundred only) of the face value of Rs.10/- (Rupees Ten only) each. Rs.90,000/- (Rupees Ninety Thousand only) contributed to the General Provident Fund) after appointment. Rs.20,000/- (Rupees Twenty Thousand only) remitted as lump sum premium in June 2008 in Reliance Life Insurance.

**LIABILITIES**

**Particulars**

1. Rs.4,66,922/- (Rupees Four Lakhs Sixty Six Thousand Nine Hundred and Twenty Two only) as on 22.09.2009, towards repayment of the loan against deposit of Rs.9,00,000/- (Rupees Nine Lakhs only) availed in December 2006 from Punjab National Bank, to meet the expenses for the higher studies of son, Uday Sankar Kandolath in United States of America.
2. Rs.84,730/- (Rupees Eighty Four Thousand Seven Hundred and Thirty only) as on 22.09.2009, towards repayment of the education loan of Rs.75,000/- (Rupees Seventy Five Thousand only) availed in the year 2007 from Punjab National Bank, to meet the expenses for the education of son, Unnikrishnan Kandolath.
3. Rs.6,30,000/- (Rupees Six Lakhs Thirty Thousand only) availed as car loan from State Bank of India on 30.07.2009 to purchase a new car after disposing of the old car.

---

**Note: - Further details available with the Hon'ble Chief Justice**

**ASSETS & LIABILITIES**  
**(At a glance)**

**NAME OF THE SPOUSE :**                      **Smt. Sumathy Ravindran**

**DECLARED ASSETS**  
**ASSETS OF THE SPOUSE**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any.</b>
Nil	Nil	Nil	Gold Ornaments 25 (Twenty Five only) Sovereigns	Nil	Nil

**LIABILITIES**

Nil

---

**Note: - Further details available with the Hon'ble Chief Justice**

**ASSETS & LIABILITIES**

(At a glance)

**NAME OF THE DEPENDENT CHILDREN** :Uday Sankar Kandolath  
Unnikrishnan Kandolath

**DECLARED ASSETS**  
**ASSETS OF THE DEPENDENT CHILDREN**

<b>IMMOVABLE PROPERTY</b>		<b>MOVABLES</b>			
<b>Land</b>	<b>Buildings</b>	<b>Total Amount in Bank Deposits FD/SB</b>	<b>Gold &amp; Silver (Weight)</b>	<b>Vehicles (Nos.)</b>	<b>Shares, Mutual Funds &amp; others if any.</b>
Nil	Nil	Rs.13,479/- (Rupees Thirteen Thousand Four Hundred and Seventy Nine only)	Nil	Nil	Nil

**LIABILITIES**

Nil

---

**Note: - Further details available with the Hon'ble Chief Justice**